

**Andhra Pradesh Co-Operative Societies (Amendment)
Amending Act, 1991**

16 of 1991

[30 September 1991]

CONTENTS

1. Short Title And Commencement
2. Amendment Of Section 4, Act 13 Of 1990
3. Repeal Of Ordinance 8 Of 1991

**Andhra Pradesh Co-Operative Societies (Amendment)
Amending Act, 1991**

16 of 1991

[30 September 1991]

An Act to amend the Andhra Pradesh Co-operative Societies (Amendment) Act, 1990. Be it enacted by the Legislative Assembly of the State of Andhra Pradesh in the Forty-second Year of the Republic of India as follows:-

1. Short Title And Commencement :-

- (1) This Act may be called the Andhra, Pradesh Co-operative Societies (Amendment) Amending Act, 1991.
- (2) It shall be deemed to have come into force on the 5th June, 1991.

2. Amendment Of Section 4, Act 13 Of 1990 :-

In the Andhra Pradesh Co-operative Societies (Amendment) Act, 1990, in Section 4, in sub-section (2) In the proviso for the words "one year" the words "one year and nine months" shall be substituted.

3. Repeal Of Ordinance 8 Of 1991 :-

The Andhra Pradesh Co-operative Societies (Amendment) Amending Ordinance, 1991 is hereby repealed.

